

(b) The proposal of the State Government is under consideration.

#### Avian Research Centre at Hyderabad

5604. SHRI BEZAWADA PAPI REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a final decision has been taken on the establishment of Avian Research Centre at Hyderabad; and

(b) if so, the details thereof and if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) The 7th Plan proposals of the Central Avian Research Institute are being processed and as soon as these are approved a final decision on the possibility of establishing the Hyderabad Centre can be taken.

#### Utilisation of funds of special nutrition programme for cyclone relief work

5605. SHRI BEZAWADA PAPI REDDY : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Union Government have agreed to the utilisation of special nutrition programme funds meant for cyclone relief works of November 1984 in Andhra Pradesh as suggested by State Government; and

(b) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) No, Sir.

(b) An item like special nutrition programme aims at providing succour to the poorer section of society. As such, the amount specifically earmarked for special nutrition programme cannot be allowed to be diverted. The High Level Committee on Relief while considering the matter of inter-sectoral diversion also opined that such diversions should not be allowed as it would

amount to deviating from the established principles.

#### Allocation of funds to States for water supply

5606. PROF. NARAIN CHAND PARASHAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any concerted efforts to provide at least one source of safe potable drinking water to all problem villages in the country by the end of the International Drinking Water Supply and Sanitary Decade (1990);

(b) if so, the total number of problem villages in each State/Union Territory which have been covered and still remain to be covered as on 1 January, 1986.

(c) whether liberal allocation has been made for this purpose so [as to cover all villages by 1990; and

(d) the break up of the allocation for each State/Union Territory during 1985-86 and 1986-87 ?

THE MINISTER OF AGRICULTURE (S. BUTA SINGH) : (a) to (d). Provision of drinking water is the responsibility of the States. The Central Government assists the States in their efforts to provide drinking water in rural areas through assistance under the Centrally Sponsored Accelerated Rural Water Supply Programme (ARWSP). Out of 2.31 lakhs of identified problem villages in the beginning of Sixth Plan, 1.92 lakhs problem villages were covered during the Sixth Plan and 38784 no. of problem villages remained to be covered as on 1.4.1985. The State/U.T wise position of problem villages covered during Sixth Plan and spilled over to Seventh Plan is indicated in Statement-I given below. The coverage of villages including problem villages during 1985-86 upto December 1985 is given in Statement-II. The States/U.Ts, are also undertaking surveys to identify villages which have become problem villages subsequently. During the Seventh Plan in line with the objective of International Drinking Water Supply and Sanitation Decade (1981-91), the aim would be to provide adequate drinking water facilities for the rural population. A total outlay